

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
268/14	TP 6/17	Hearing	433(e)/ 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Asadulla Khan.
9743173661.

For Respondent

[Signature]

ORDER

Counsel for petitioner is absent. Petitioner is also called absent. No representation for petitioner. Mr. Asadulla Khan filed vakalath for Respondent. For filing objections and in the meanwhile, Counsel for petitioner is directed to comply the relevant provisions of Rules framed under I & B code which applicable to the facts of this case. List it on 21/06/2017.

[Signature]
Member (J)

[Signature]
Member (T)